

DIVISION BENCH
COURT - I

P-117

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1547(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI RAJASEKHAR V.K.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY, 2022, 10:30 A.M

IN THE MATTER OF	BLUE STAR LIMITED VS BIRLA TYRES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Counsel / Authorized Representative appeared through video conference:

For the Operational Creditor

1. Mr. Avishek Guha, Adv.
2. Mr. Chitresh Saraogi, Adv.

For the IRP

1. Mr. Rahul Auddy, Adv.

ORDER

1. Ld. Counsel for the Operational Creditor and Ld. Counsel for the IRP present.
2. *Vide* Order dated 05.05.2021 in C.P. (IB)/250(KB)2021, CIRP has already been initiated against the Corporate Debtor. C.P. (IB)/1547(KB)2020 has therefore, become infructuous and is dismissed as such. The Operational Creditor may file its claim with the IRP appointed in the matter.
3. File be consigned to records.

**Balraj Joshi
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**